

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**TA (AT) (Compt.) No. 11 of 2017**  
**(Old Appeal No. 49/2016)**

**IN THE MATTER OF:**

**Jaiprakash Associates Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. G.R. Bhatia, Mr. Rudresh Singh and Mr. Anikit Ghosh  
Advocates.**

**O R D E R**

**22.07.2019**– Let the Fixed Deposit Receipt be renewed for another period of three months from the date of maturity.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/gc